NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI	Ch. MOHD SHARIEF	TARIQ, MEMBER-JUDICIAL
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APPLICATION NUMBER

PETITION NUMBER

: CP/657/(IB)/2017

NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Preeltri S. Leasu Counsel for Peter for Lajagoppel & Laghunation Laborator

2. B. Manimaran

Advocale for Dayl

Captos hum B Wall

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the direction to file counter before next date of hearing. Matter is posted for arguments. Put up on 21.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk